

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—THIRD SESSION)

(23rd July to 29th August, 1985)



LOK SABHA SECRETARIAT

NEW DELHI

September, 1985 | Bhadra, 1907 (Saka)

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P R E F A C E

This publication contains a brief resume of work done by Lok Sabha during the Third Session of Eighth Lok Sabha, 1985.

NEW DELHI;
September 1985.
Bhadra 1907 (*Saka*).

SUBHASH C. KASHYAP,
Secretary-General.

CORRIGENDA
TO
RESUME OF WORK DONE BY LOK SABHA
(EIGHTH LOK SABHA - THIRD SESSION)

...

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17	Heading(i)			Genearl	General
33	21	3	1	Shri Khurshid Alar Khan	Shri Khurshid Alam Khan
36	21	3	-	Shri Harlar Soren	Shri Harihar Soren
49	Against Motions (a) Motions under rule 191 and 342	3	-	2.	2.9
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**RESUME OF WORK DONE BY LOK SABHA DURING THE THIRD SESSION
OF EIGHTH LOK SABHA- JULY-AUGUST, 1985**

1. DURATION OF SESSION

Date of commencement	23 July, 1985
Date of adjournment <i>sine die</i>	29 August, 1985
Date of prorogation	30 August, 1985
Number of days of sittings	26
Number of hours of sittings	166 hours and 01 minute.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on discussion the Table in Lok Sabha (in the case of Bills passed by Rajya Sabha)	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8 9
					H	M	
1	The Criminal Law Amendment (Amending) Bill, 1985.	23-7-85	..	2-8-85 5-8-85 (Consideration and passing) ¶	2 14	2	Passed
2	The State Financial Corporation (Amendment) Bill, 1985.	19-5-85 (Earlier Session)	..	23-7-85 24-7-85 (Consideration and passing) ¶	3 55		Passed
3	The Coal Mines (Conservation and Development) Amendment Bill, 1985 <i>as passed by Rajya Sabha</i>	..	26-7-85	14-8-85 29-8-85 (Consideration and passing)	4 20		Passed

		3	5 ¹	2	P	ved
4	The Employment of Children (Amendment) Bill, 1985	26-7-85	7-8-85 8-8-85 9-8-85 12-8-85 13-8-85 (Consideration and p ssing)			
5	The Standards of Weights and Measures (Enforcement) Bill, 1985, as passed by Rajya Sabha.	29-7-85	29-8-85 (Consideration and p ssing)	18	..	P ssed
6	The Coffee (Amendment) Bill, 1985.	29-7-85	19-8-85 (Consideration and p ssing)	P ssed
7	The Punjab Appropriation (No. 3) Bill, 1985.	29-7-85	29-7-85 (Consideration and p ssing)	P ssed
8	The Indian Railways (Amendment) Bill, 1985.	30-7-85	13-8-85 14-8-85 (Consideration and p ssing)	7	1	Passed, 2 nd amended
9	The Pondicherry University Bill, as passed by Rajya Sabha.	1985	28-8-85 (Consideration and p ssing)	25		Passed
10	The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1985.	1-8-85	7-8-85 (Consideration and p ssing)	2	..	Passed
11	The Unit Trust of India (Amendment) Bill, 1985.	5-8-85		29		Pending
12	The Indira Gandhi Open University Bill, 1985, as passed by Rajya Sabha	7-8-85	26-8-85 (Consideration and p ssing)	125	..	Passed

¹The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1985 (No. 4 of 1985).

1	2	3	4	5	6	7	8	9
13	The Appropriation (No. 5) Bill, 1985.	7-8-85			H M 0 02			Passed
14	The Tobacco Board (Amendment) Bill, 1985.	9-8-85		7-8-85 (Consideration and passing) 20-8-85 22-8-85 (Consideration and passing)	2 25	15	1	Passed, as amended
15	The Essential Services Maintenance (Amendment) Bill, 1985.	12-8-85		16-8-85 19-8-85 (Consideration and passing)	0 39 2 49	5		Passed
16	The Terrorist Affected Areas (Special Courts) Amendment Bill, 1985.	16-8-85		19-8-85 (Consideration and passing)	0 59			Passed
17	The Government Savings Laws (Amendment) Bill, 1985.	19-8-85	..	20-8-85 (Consideration and passing)	0 41			Passed
18	The Intelligence Organisations (Restriction of Rights) Bill, 1985.	19-8-85	..	20-8-85 (Consideration and passing)	2 07	3		Passed
19	The Supreme Court (Number of Judges) Amendment Bill, 1985.	19-8-85		22-8-85 (Consideration and passing)	1 15	1		Passed
20	The Androville (Emergency Provisions) Amendment Bill, 1985, as passed by Rajya Sabha.	20-8-85		28-8-85 (Consideration and passing)	1 19	2	..	Passed

21	The Sales Promotion Employees (Conditions of Service) Amendment Bill 1985.	22-8-85	..					Pending
22	The Judges Protection Bill, 1985.	22-8-85	..	23-8-85 (Consideration and passing)	0 10 1 03	5		Passed
23	The Estate Duty (Amendment) Bill, 1985.	22-8-85	..	23-8-85 (Consideration and passing)	0 26			Passed
24	The Railway Protection Force (Amendment) Bill, 1985.	22-8-85	..	23-8-85 26-8-85 (Consideration and passing)	0 09 1 18			Passed
25	The Lighthouse (Amendment) Bill, 1985	23-8-85	..	26-8-85 (Consideration and passing)	0 20			Passed
26	The Narcotic Drugs and Psychotropic Substances Bill, 1985.	23-8-85	..	26-8-85 28-8-85 (Consideration and passing)	3 42	54		Passed
27	The Lokpal Bill, 1985.	26-6-85	..	28-8-85 (Motion for reference of the Bill to a Joint Committee)	0 04	246		Motion in reference of the Bill to a Joint Committee with instructions to report by 15 March, 1986 adopted.
28	The Inland Waterways Authority of India Bill, 1985.	28-8-85		15		Pending
	The Sick Industrial Companies (Special Provisions) Bill, 1985.	29-8-85	..			17		Pending

1	2	3	4	5	6	7	8	9
					H. M.			
30.	The Dock Workers (Safety, Health and Welfare) Bill, 1985	29-8-85			..	2	..	Pending
31.	The National Airports Authority Bill, 1985-86	29-8-85	10	..	Pending

S U M M A R Y

1. Bills pending at the end of the last session	1
2. Bills Introduced	25
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	5
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
7. Bills passed	24
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	1
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha.	Nil
17. Bills pending at the end of the session <i>vide</i> Para No. 620 of Lok Sabha Bulletin—Part II, dated 11-9-1985	7

(H) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 248 and Seventh Schedule</i>) by Shrimati Greta Mukherjee.	26-7-1985		..	H. M.	Pending
2	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new article 326A</i>) by Shrinati Greta Mukherjee.	26-7-1985		Pending
3	The Constitution (Amendment) Bill, 1985 (<i>Amendment of articles 117 and 207</i>) by Shri Mool Chand Daga.	26-7-1985		Pending
4	The Representation of the People (Amendment) Bill, 1985 (<i>Omission of section 9A</i>) by Shri Mool Chand Daga.	26-7-1985	Pending
5	The Protection of Physicians and Surgeons (Civil and Criminal Immunity) Bill, 1985 by Shri Mool Chand Daga.	26-7-1985	Pending

6	The Public and Private Schools (Abolition) Bill, 1985 by Prof. S. if-ud-Din Soz.	26-7-1985	..	Pending
7	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1985 by Shri Saty gopal Mishra	26-7-1985	..	Pending
8	The Building and Construction Workers (Conditions of Employment) Bill, 1985 by Shri Saty gopal Mishra.	26-7-1985	..	Pending
9	The Reservation of Posts in Public Sector and Private Sector Services (for Economically Weaker Section of Society) Bill, 1985 by Shri Bal s heb Vihhe Patil.	26-7-1985		Pending
10	The Unorganised Labour Welfare Fund Bill, 1985 by Shri Bal s heb Vihhe Patil.	26-7-1985	..	Pending
11	The Small Family (Promotion and Motivation) Bill, 1985 by Shri Balas. heb Vihhe Patil.	26-7-198		Pending
12	The Political Parties (Financial Assistance) Bill, 1985 by Shri Balas heb Vihhe Patil.	26-7-1985	..	Pending
13	The Declaration of Assets and Liabilities by Members of Lok Sabha and Rajya Sabha Bill, 1985 by Shri R. jesh Pilot.	26-7-1985		Removed from Register of pending Bills under rule 113 (b)
14	The Employees' State Insurance (Amendment) Bill, 1985 (Amendment of Section 84, etc.) by Shri Bisudeb Acharya.	26-7-1985	..	Pending
15	The Constitution (Amendment) Bill, 1985 (Amendment of article 85, etc.) by Shri N Venkatesh Ratnam.	26-7-1985		Pending

1	2	3	4	5	6	7	8	9
					H M			
16	The Payment of Bonus (Amendment) Bill, 1985 (<i>Amendment of sections 1 and 2</i>) by Shri Sharad Dighe.	26-7-1985				Pending
17	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 79</i>) by Shri N. Venkata Ratnam.	26-7-1985			Pending
18	The Bradication of Unemployment Bill, 1985 by Shri G.M. Banatwalla.	26-7-1985						Pending
19	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new article 342A</i>) by Shri G.M. Banatwalla.	26-7-1985			Pending
20	The Marriage Laws (Amendment) Bill, 1985 by Shri Digvijay Singh.	26-7-1985		..	0-10 minutes taken or introduction of Bills at S. Nos. 1 to 20	Pending
21	The Code of Criminal Procedure (Amendment) Bill, 1985 (<i>Amendment of sections 125 and 127</i>) by Shri G.M. Banatwalla.	15-3-1985 (Earlier Session)	..	10-5-1985 (Earlier Session) 26-7-1985 9-8-1985 23-8-1985 Further consideration)	7-11 (excluding 0-05 minutes taken during Second Session)	3	..	Discussion on the motion for consideration not concluded. Pending
22	The Constitution (Amendment) Bill, 1985 (<i>Amendment of articles 94 and 179</i>) by Prof. Narain Chand Parashar.	9-8-1985	-	-			..	Pending
23	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new article 48B, etc.</i>) by Shri K. Ramamurthy.	9-8-1985	Pending

24	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 324, etc.</i>) by Shri K. Ramamurthy.	9-8-1985	Pending
25	The Farmers and Agricultural Workers Benefit Fund Bill, 1985 by Shri K. Ramamurthy.	9-8-1985	Pending
26	The Public Offices (Fixation of Public Holidays and Working Hours) Bill, 1985 by Shri K. Ramamurthy.	9-8-1985	Pending
27	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new Part X4</i>) by Shri Ananda Pathak.	9-8-1985	Pending
28	The Financing of Elections by the State Bill, 1985 by Prof. P.J. Kurien.	9-8-1985	Pending
29	The Payment of Unemployment Allowance Bill, 1985 by Prof. P.J. Kurien	9-8-1985	Pending
30	The Transport Parcel Services Workers Welfare Bill, 1985 by Shri Ajoy Biswas.	9-8-1985	..	0—05 minutes taken on introduction of Bills at S. Nos. 22 to 30.	Pending
31	The Freedom of Information Bill, 1985 by Shri Thampan Thomas.	23-8-1985	Pending
32	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 19, etc.</i>) by Shri G.M. Banatwalla.	23-8-1985	Pending
33	The Prasar Bharati (Broadcasting Corporation of India) Bill, 1985 by Prof. Madhu Dandavate.	23-8-1985	Pending

1	2	3	4	5	6	7	8	9
					H M			
34	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 311</i>) by Prof. Madhu Dandavate.	23-8-1985	Pending
35	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new article 15A</i>) by Shri Thampun Thomas	23-8-1985	Pending
36	The agricultural Workers (Payment of Pension, Fixation of Minimum Wages, Compulsory Insurance and Other Amenities) Bill, 1985 by Shri B.V. Desai.	23-8-1985	Pending
37	The Indian Nationals Living Abroad (Representation in Parliament and State Legislatures) Bill, 1985 by Shri B.V. Desai.	23-8-1985	Pending
38	The Ceiling on Marriage Expenses Bill, 1985 by Shri B.V. Desai.	23-8-1985	Pending
39	The Compulsory Population Control (Small Family Promotion and Motivation) Bill, 1985 by Shri B.V. Desai.	23-8-1985	Pending
40	The Regulation and Control of Technical Servicing Units Bill, 1985 by Shrinatti Jayanti Patil.	23-8-1985	Pending
41	The Family Restriction Incentives Bill, 1985 by Shrinatti Jayanti Patil.	23-8-1985	0-05 minutes taken on introduction of Bills at SL Nos. 31 to 41.	Pending

S U M M A R Y

1. Bills pending at the end of the last session	60
2. Bills introduced	40
3. Bills discussed	1
4. Bills withdrawn	NIL
5. Bills negatived	NIL
6. Part-discussed	
7. Bills pending at the end of the session <i>vide</i> Para No. 621 of Bulletin Part-II, dated 11-9-1985	100*

*Includes Bill at S. No 13 of the statements which has since been removed from the Register of pending Bills under rule 113 (b).

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4	5
1	Situation arising out of the recent armed clashes on Assam-Nagaland border between the Assam Police and the Nagaland Police resulting in heavy loss of life and property and the action taken by the Government in regard thereto.	Shri Lalit Maken	Shri S.B. Chavan 23-7-1985	1 14
*2	Reported training in arms, explosives etc. given to Indian terrorists in a mercenary school in Alabama in United States of America and the action taken by the Government in the matter.
3	Recent fall in the prices of agricultural produce and the steps taken by the Government to ensure remunerative prices to the agriculturists for their agricultural produce including raw jute, tobacco, paddy, coconut, wheat etc.	Shri Dharam Pal Singh Malik	Shri Buta Singh 26-7-1985	1 54
4	Reported recognition being given to the so-called Khalistan Government-in-exile by the Government of Ecuador and the steps taken by the Government in regard thereto.	Shri Vishnu Modi	Shri Khurshid Alam Khan 5-8-1985	0 17
25	Situation arising out of the reported atrocities on the members of the Scheduled Castes and Scheduled Tribes in Uttar Pradesh, Andhra Pradesh, Bihar, Madhya Pradesh and some other parts of the country resulting in several deaths and injuries to many persons and the action taken by the Government in regard thereto.

*As decided in the House on 24-8-1985 Calling Attention was converted into a discussion which was taken up on the same day at 16-00 hrs.

@As decided in the House on 6-8-1985 Calling Attention was converted into a discussion which was taken up on 13-8-1985.

1	2	3	4	5
				H. M.
6.	Reported increase in the smuggling of heroin and other narcotic drugs in the country and its civil effects on our society, particularly the younger generation and the action taken by the Government in the matter.	Shri Mool Chand Daga	Shri Janardhan Poojari 7-8-1985	1 18
7.	Situation arising out of Pakistan's attempt to develop nuclear bomb and supply to them of Krypton electronic triggers by the United States of America and the action taken by the Government in regard thereto.	Shri S.M. Bhattam	Shri Khurshid Alam Khan 8-1-1985	0 54
8.	Reported alarming increase in population in the country and the steps taken by the Government to curb its growth.	Shri Sri Hari Rao	Smt. Mohsina Kidwai 9-8-1985	1 15
9.	Reported missing for a long time of two privately owned Indian Cargo Ships in the Bay of Bengal with number of crewmen aboard and the action taken by the Government in regard thereto.	Shri Ram Swarup Ram	Shri Z.R. Ansari 12-8-1985	2 56
10.	Reported destruction of forests and pollution of air, water and atmosphere and steps taken by the Government to protect and maintain the ecological balance in the country.	Shrimati Krishna Sahi	Shri Vir Sen 14-8-1985	1 32
*11.	Reported delay in the implementation of recommendations of high level Committee on problems of ex-servicemen and steps taken by Government to expedite the matter.	Shri Kamal Nath	Shri P.V. Narasimha Rao 19-8-1985	0 40
12.	Reported seizure of a large quantity of spare parts of defence equipments in Jehanabad city of Bihar and action taken by the Government in regard thereto.	Shri Ram Bahadur Singh	Shri P.V. Narasimha Rao 20-8-1985	0 27

*Relevant annexures containing recommendations of the Committee and action taken thereon were laid on the Table.

4. DIVISIONS

Number of Divisions held	3
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5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
(i) General Budget			H M
Supplementary Demands for grants in respect of the Budget (General) for 1985-86.	30-7-85	5-8-85 6-8-85 7-8-85	8 07
(ii) Budget in respect of State of Punjab			
Budget (Punjab) for 1985-86.	19-3-85 (Second Session)	24-7-85 Discussion 25-7-85 and voting 26-7-85 on Demands 29-7-85 for Grants	3 05

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Jamilur Rehman.	15-1-85 to 30-1-85 = 16 days*	23-8-1985
2.	Shri B.N. Reddy . . .	15-1-85 to 30-1-85 = 16 days	
3.	Shri Saleem I Shervani . . .	13-3-85 to 31-3-85 = 19 days	
4.	Chowdhry Girdhari Lal . . .	13-3-85 to 2-4-85 = 21 days & 8-4-85 to 15-5-85 = 38 days 21 + 38 = 59 days**	
5.	Shri Motilal Singh . . .	8-4-85 to 30-4-85 = 23 days	
6.	Shri H.N. Nanje Gowda . . .	10-4-85 to 5-5-85 = 26 days	
7.	Shri Chandra Pratap Nartan Singh . . .	13-3-85 to 2-4-85 = 21 days & 8-4-85 to 7-5-85 = 30 days total = 51 days.	
8.	Shri Bharat Kumar Odedra	23-7-85 to 14-8-85 = 23 days	
9.	Smt. Madhuri Singh . . .	26-7-85 to 23-8-85 = 29 days	
10.	Shri Chandra Mohan Singh Negi . . .	23-7-85 to 23-8-85 = 32 days.	

* Leave period of 16 days condoned as the Member had expired on 2nd July, 1985.

**Leave period of 59 days condoned as the Member had expired on 16th May, 1985.

7. MOTIONS

(i) *Motions under rule 191*

Sl. No.	Brief Subject	Motion under rule	Name of member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
			Shri K. P. Singh Deo	28-3-85 29-3-85 (Second Session)	H.M. 4-49	Personnel and Training, Administrative Reforms and Public Grievances and Pension.	Adopted
1.	32nd and 33rd Reports of the Union Public Service Commission laid on the Table of the House on 2-3-1983 and 2-5-1984 respectively.	191		*29-7-85 } *30-7-85 } (Excluding 43 minutes taken during second session)			
2.	34th Report of the Union Public Service Commission, laid on the Table of the House on 8-5-1985.	191	Shri K. P. Singh Deo	*29-7-85 } *30-7-85 }		Personnel and Training, Administrative Reforms and Public Grievances and Pension.	Adopted

*Discussed together.

(ii) *Motion under Rule 388 For Suspension of Rule*

Brief Subject	Member who moved	Date on which motion moved	Time taken	Remarks
Suspension of the first provision to Rule 74 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for reference of the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith, to a Joint Committee of the Houses.	Shri Asoke Kumar Sen	28-8-85	0 04	Adopted

8. OATH OR AFFIRMATION

Name of Member	Constituency	Oath/Affirmation	Language in which Oath/ Affirmation was made	Date of taking Oath/ Affirmation
Shri Sukh Ram	Mandi Himachal Pradesh	Oath	Hindi	23-7-85

9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date on which reference made	Time taken
H. M.				
1	Shri Somchandbhai Manubhai Solanki (Member, Fifth Lok Sabha)	22-5-1985	23-7-1985	0 10
2	Shri P.S. Khaparde (Member, Provisional Parliament)	29-5-1985		
3	Chowdhry Pratap Singh Daulta (Member, Second Lok Sabha)	30-5-1985		
4	Haji Lutfal Haque (Member, Fifth Lok Sabha)	7-6-1985		
5	Shri Khagendranath Dasgupta (Member, Sixth Lok Sabha)	15-6-1985		
6	Prof. Yashwant Rai (Member, Provisional Parliament)	16-6-1985		
7	Shri Gangacharan Dixit (Member, Fifth Lok Sabha)	18-6-1985		
8	Shri Laxmi Das (Member, Third Lok Sabha)	20-6-1985		
9	*Shri Mohar Singh Rathore	22-6-1985		
10	Shri Vinodbhai Sheth (Member, Sixth Lok Sabha)	24-6-1985		
11	*Shri Jamilur Rahman	2-7-1985	29-7-1985	0 02
12	Shri Sonjibhai Rupjibhai Dellar (Member, Fourth Lok Sabha)	2-7-1985		
13	Smt. Savitri Nigam (Member, Third Lok Sabha)	28-7-1985		
14	*Shri Lalit Maken	31-7-1985		
15	Shri Jadunath Kisku (Member, Seventh Lok Sabha)	19-7-1985		
16	Shri Banarsi Das (Member, Seventh Lok Sabha)	3-8-1985	5-8-1985	0 04
17	Sant Harchand Singh Longowal (President, Shiromani Akali Dal)	20-8-1985	21-8-1985	0 37

*Sitting Members.

10. PAPERS LAID ON THE TABLE

(i) By Government	596
(ii) By Private Members	.				.	.	Nil

11. PETITION

Presented by Members	1
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12. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decisor of the House
1	2	3	4	5	6
				H M	
1	Question of privilege against the <i>Indian Express</i> for misreporting the proceedings of the House dated 9 May, 1985.	Prof. K.K. Tewari	24-7-1985	0.01	The Speaker informed the House that the Editor of the newspaper in his reply had expressed deep regret for the inadvertent and unintentional lapse. The House agreed that the apology tendered by the Editor of the newspaper be accepted and the matter might be treated as closed.
2	Throwing of some papers on the floor of the House and shouting from the Visitors' Gallery.		30-7-1985	0.02	The Deputy Speaker informed the House that a visitor who threw some papers on the floor of the House and shouted from the Visitors' Gallery at about 12 noon, had been taken into custody immediately by the Watch and Ward Officer. The visitor had made a statement and expressed regret for his action. He had also begged pardon for the same. On a motion moved by the Minister of Parliamentary Affairs, the House resolved that the visitor had committed a grave offence and was guilty of the contempt of the House. The House further resolved that in view of the unqualified regret expressed by him, he be let off with a stern warning on the rising of the House on that day.

1	2	3	4	5	6
3	<p>Question of privilege against the Minister of Food and Civil Supplies for allegedly attributing motives to members in the House on 29 July, 1985, while answering supplementaries to S. Q. No. 85 re. 'rise in sugar price'.</p>	<p>Prof. Madhu Dandavate</p>	<p>1-8-1985</p>	<p>H. M. 0.01</p>	<p>The Minister of Food and Civil Supplies clarified the position and stated that there was no imputation of motive to any hon. member but if some hon. members still felt dissatisfied, he was sorry for having given occasion for it. The matter was, thereafter, treated as closed.</p>
4	<p>Question of privilege for allegedly making policy announcement by the Minister of Finance and Commerce outside the House on 10 August, 1985, regarding steps to boost exports.</p>	<p>Prof. Madhu Dandavate</p>	<p>16-8-1985</p>	<p>0.02</p>	<p>The Speaker gave his ruling withholding his consent to the raising of the question of privilege. He, however, observed that it would have been more appropriate if the relevant announcements were first made in the House, particularly because these had financial implications. He added that in any case earliest opportunity of informing the House should have been taken in regard to these matters.</p>
5	<p>Question of privilege regarding the announcement made by the Prime Minister on the Assam agreement while addressing the nation on 15 August, 1985, and about text of the memorandum of settlement on Assam published in the newspapers, before the House was informed about it.</p>	<p>Prof. Madhu Dandavate</p>	<p>16-8-1985</p>	<p>0.03</p>	<p>The Speaker gave his ruling withholding his consent to the raising of the Question of privilege.</p>

13. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers . . .	*471
Number of Questions orally answered	150

(ii) Unstarred

Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral Answers	**5306
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(iii) Short Notice

Number of Questions put down in Short Notice Question Lists. . . .	1
Number of Short Notice Questions orally answered.	1

*Includes 12 Starred Questions postponed/deleted/transferred from one Ministry to another.

**Includes 92 Unstarred Questions deleted/transferred from one Ministry to another.

(iv) Half-An-Hour Discussions Arising Out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Taken H. M.
1	Rise in Sugar price Shri Mool Chand Daga	5-8-85	Food and Civil Supplies	1 10
2	Increase in sick industrial units Shri Priya Ranjan Das Munsi.	12-8-85	Industry and Company Affairs	1 03
3	Recommendations of Expert committee on Tyre Industry	. Prof. P.J. Kurien	14-8-85	Industry and Company Affairs	1 08
4	Price of Colour T.V. Sets Dr. Chinta Mohan	16-8-85	Department of Electronics	0 41
5	Sub-standard drugs manufactured in Government factories	. Dr. G.S. Rajhans	20-8-85	Chemicals and Fertilizers	0 50

14. RESOLUTIONS

(i) Resolution

Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry /Department concerned	Remarks
Resolution to commemorate the 40th Anniversary of United Nations.	Placed before the House by the Speaker	29-8-85	H. M. 0 05	—	Adopted

(ii) Government Resolution

Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry /Department concerned	Remarks
Inhumane policy of apartheid of the racist regime of South Africa.	Shri Khurshid Alam Khan	19-8-85	H M 0 02	External Affairs	Adopted

(III) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1.	Disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1985 (Ordinance No. 4 of 1985)	Article 123	Shri C. Janga Reddy	7-8-85	H 8 M 05	Home Affairs	Negative
2	Approval of notification of Ministry of Home Affairs No. SO 595(E), dated 8-8-85 published in Gazette of India, Extraordinary, dated 8-8-85 declaring 'Uranium Industry' as an essential service.	Section 2(2) of Essential Services Maintenance Act, 1981 (40 of 1981)	Shri Shivraj Patil	19-8-85	0 05	Science and Technology (Department of Atomic Energy)	Adopted

^a Discussed together with the motion for consideration of the Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1985.

(iv) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
1	Relief to farmers affected by drought	Shri Janak Raj Gupta	17-5-85 (Second Session) 2-8-1985	H 2 M 39 (excluding 45 minutes taken during Second Session)	Agriculture and Rural Development	Withdrawn
2	Development of hill areas.	Shri Harish Rawat	2-8-1985 16-8-1985	2 34	Planning	Discussion not concluded

15. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of member who raised the discussion	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6 H M	7	8
*1	Reported training in arms, explosives etc. given to Indian terrorists in a mercenary school in Albania in United States of America and the action taken by the Government in the matter.	193	Shri Shanti Dhariwal	24-7-85 29-7-85	2 34	External Affairs	..
2	Natural calamities in various parts of the country.	193	Prof. K.V. Thomas	25-7-85	5 50	Agriculture and Rural Development	..
3	New Textile Policy announced by the Government on 6-6-85	193	Prof. Madhu Dandavate	30-7-85 1-8-85 8-8-85	7 19	Supply and Textiles	..
4	Steep rise in prices and the urgent steps needed to check inflation.	193	Prof. Madhu Dandavate	1-8-85 2-8-85	4 46	Finance	..
*5	Situation arising out of the reported atrocities on the members of the Scheduled Castes and Scheduled Tribes in Uttar Pradesh, Andhra Pradesh, Bihar, Madhya Pradesh and some other parts of the country resulting in several deaths and injuries to many persons and the action taken by the Government in regard thereto.	193	Shri Amar Roypradhan	13-8-85 14-8-85	7 08	Home Affairs	..

*As decided by the House, Calling Attention converted into discussion under rule 193.

1	2	3	4	5	6	7	8
6	Racial riots in South Africa affecting the people of Indian origin.	193	Shri Pratap Bhanu Sharma	19-8-85	2	17	External Affairs
7	Statement made by the Minister of Finance in the House on 23-7-85 regarding Report of the National Institute of Public Finance and Policy on "Aspects of Black Economy in India".	193	Smt. Geeta Mukherjee	22-8-85 23-8-85	4	17	Finance

16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcement/References

Sl. No.	Subject	By whom	Date
*1.	Reference to the tragic crash of Air India Jumbo Jet 'Kanishka' on 23rd June, 1985.	Speaker	23-7-1985
2.	Adjournment of the House till 2 P.M. on that day to enable Members to participate in the funeral of Shri Lalit Maken, a sitting Member of Lok Sabha.	Speaker	1-8-1985
3.	Reference to the 40th Anniversary of bombing of Hiroshima and homage to the victims of the first atomic bomb explosion	Speaker	6-8-1985
4.	Reference to the 'Quit India' movement launched on 9 August, 1942 and homage to the martyrs who laid down their lives in the freedom struggle and respect to countless others who participated and suffered imprisonment and privations during the freedom movement.	Speaker	9-8-1985

*Made alongwith obituary References.

17. STATEMENTS

(1) Suo motu Statements made/laid by Ministers under Rule 37a

Sl. No.	Subject	Name of Minister	Date	Time Taken	
1	2	3	4	5	
				H.	M.
1	Regarding (i) collision of 198 UP Amritsar—Bilaspur Chhatisgarh Express with Down Tuglakabad goods train at Raja-Ki-Mandi station of Central Railway on the 19th June, 1985, and (ii) collision of a private bus with a goods train at a manned level crossing gate between Dr. Radhakrishnan Nagar and Morwani stations of Western Railway on the 16th June, 1985.	Shri Bansi Lal	23-7-1985	0	05
2	Crash of Air India Jumbo jet 'Kanishka' on 23rd June, 1985.	Shri Ashok Gehlot	23-7-1985	0	04
*3	Report of the National Institute of Public Finance and Policy on "Aspects of Black Economy in India".	Shri Vishwanath Pratap Singh	23-7-1985	0	03
4	Regarding PM's recent visits abroad.	Shri Rajiv Gandhi	23-7-1985	0	13
**5	Statement about Punjab	Shri Rajiv Gandhi	24-7-1985	0	01
6	Government business for the week commencing the 29th July, 1985.	Shri H. K.L. Bhagat	26-7-1985	0	04
7	Anti-reservation agitation and communal incidents in Gujarat.	Shri S.B. Chavan	29-7-1985	0	09
@8	Flood situation in the country	Shri B. Shankaranand	30-7-1985	0	04
@@9	Stock Option Scheme for Employees	Shri Janardhan Poojari	1-8-1985	0	02
10	Extension of time for completion of the Inquiry and submission of report by the Kudal Commission of Inquiry on Gandhi Peace Foundation and other Organisations.	Smt. Ram Dulari Sinha	1-8-1985	0	02

*Also laid on the Table the Summary of the Report.

**Also laid on the Table the Memorandum of Settlement.

@Also laid on the Table Report regarding flood situation and flood damages in the country

@@Also laid on the Table Guidelines of the Scheme.

1	2	3	4	5	
					H. M.
11	Tragic death of Shri Lalit Maken, M.P.	Shri S.B. Chavan	1-8-1985	0	06
12.	Government business for the week commencing the 5th August, 1985.	Shri H.K.L. Bhagat	2-8-1985	0	16
13	Regarding correcting the reply given on 20th March, 1984 to Starred Question No. 327 by Shri A. K. Roy regarding machinery purchased by C.I.L. for coal companies.	Shri Vasant Sathe	2-8-1985	0	01
14	Significant oil strike in the Cauvery Basin in Tamil Nadu.	Shri Nawal Kishore Sharma	6-8-1985	0	02
15	Regarding correcting the reply given on 27th March, 1985 to Starred Question No. 216 by Shri Vilas Muttemwar regarding persons murdered during Lok Sabha and Assembly elections.	Shri S.B. Chavan	7-8-1985	0	02
16	Situation in Uganda.	Shri Khurshid Alam Khan	8-8-1985	0	03
17	Government business for the week commencing the 12th August, 1985.	Shri Ghulam Nabi Azad	9-8-1985	0	06
%18	Assam Agreement	Shri S.B. Chavan	16-8-1985	0	07
19	Government Business for the week commencing the 19th August, 1985.	Shri Ghulam Nabi Azad	18-8-1985	0	19
%%20	Convertible Cumulative Preference shares.	Shri Janardhan Poojari	9-8-1985	0	01
21	Apartheid in South Africa.	Shri Khurshid Alam Khan	19-8-1985	0	02
22	Withdrawal of amount from the Contingency Fund of India for setting up of Rail Coach Factory, Kapurthala (Punjab).	Shri Madhav Rao Scindia	20-8-1985	0	01
23	Significant oil strike in R-jgarh structure of Upper Assam.	Shri Nawal Kishore Sharma	20-8-1985	0	02
24	Constitution of a Commission in terms of paragraph 7.2 of the Memorandum of Settlement dated the 24th July, 1985 on Punjab Issues.	Shri Arif Mohd. Khan	22-8-1985	0	02

%Also laid on the Table the Memorandum of Settlement.

%%Also laid on the Table the Guidelines for the Scheme.

1	2	3	4	5
				H. M.
25	Assassination of Sant Harchand Singh Longowal, President Shiromani Akali Dal and a shooting incident at Jullundur on 20-8-1985.	Smt. Rām Dulari Sinha	22-8-1985	0 04
26	Setting up of the Commission of Inquiry into the incidents relating to clashes on Assam-Nagaland Border in June, 1985.	Smt. Rām Dulari Sinha	22-8-1985	0 02
27	Government Business for the remaining part of the Session.	Shri H.K.L. Bhugat	23-8-1985	0 18
28	Elections in Punjab	Shri Rajiv Gandhi	23-8-1985	0 03
29	Review of Fiscal Levies on Textiles.	Shri Vishwanath Pratap Singh	28-8-1985	0 05
30	Launching of a new programme viz. "Approved Programme for Production and Supply of Low Priced Blends."	Shri Chandra Shekhar Singh	28-8-1985	0 04
31	Special Rebate on Sale of Handloom Cloth.	Shri Chandra Shekhar Singh.	29-8-1985	0 02

Also laid on the Table the relevant notifications.

(ii) **Matters Under Rule 377**

(a) *Matters raised*

Sl. No.	Subject	Name of member who raised the matter	Date	Time Taken
1	2	3	4	5
1	Need for giving high priority to build houses in the rural areas during the Seventh Plan.	Prof. Nirmala Kumari Shaktawat	23-7-1985	H. M.
2	Need to take effective steps to remove unemployment in Delhi.	Shri Jai Prakash Agarwal		
3	Closed jute units in West Bengal — need to take immediate steps for revival of the industry.	Shri Priya Ranjan Das Munshi		
4	Need to expedite the proposed T.V. Centre at Singrauli, Madhya Pradesh.	Shri Ram Pyare Panikha		0 12
5	Need to take urgent steps for improving infrastructural facilities to promote tourism at Konark, Puri etc. in Orissa.	Shri Braja Mohan Mohanty		

1	2	3	4	5
				H. M.
6	Need to give the status of Regional Office to Meteorological Centre, Bhopal.	Shri K.N. Pradhan		
7	Need to take measures to protect and safeguard innocent people belonging to minority community in Gujarat.	Dr. G. Vijaya Rama Rao		
8	Unsafe living in the coal mines areas of Raniganj Coalfields— need to take remedial measures for subsidence, gas fire etc.	Shri Basu Deb Acharya		
9	Need to fulfil the reservation quota for Scheduled Castes and Scheduled Tribes on priority basis.	Shri Ram Pyare Suman		
10	Need for continuance of existing Doordarshan Insat-1B transmitter station at Muzaffarpur and immediate erection of proposed T.V. tower at Darbhanga in Bihar.	Dr. G.S. Rajhans		
11	Need to take effective measures to root out corruption from the country.	Shri Mool Chand Daga		
12	Need to provide Central assistance to the people affected by severe drought in Kalahandi district of Orissa.	Shri Chintamani Panigrahi		
13	Need to provide financial assistance to farmers affected by devastating flood in Idukki district of Kerala.	Prof P.J. Kurien	24-7-1985	0 14
14	Need to set up T.V. Relay/Transmission Centres in Balasore and Baripada districts of Orissa during the current financial year.	Shri Chintamani Jena		
15	Need to direct the Reserve Bank of India to remit the old debts of cooperative Banks to benefit the small and marginal farmers of West Bengal.	Smt. Goeta Mukherjee		
16	Need to set up a steel plant at Vijaynagar in Karnataka.	Dr. V. Venkatesh		
17	Need to amend the law in view of the judgement of the Supreme Court upholding the Government's right to dismiss an employee in public interest without holding any enquiry.	Shri Lalit Maken		
18	Need for the Archaeological Survey of India to take over temples of aesthetic value and develop places of tourist interest in Devarayandurga and Kaidala near Tumkur in Karnataka.	Shri G.S. Basavaraju		

1	2	3	4	5
				H. M.
19.	Need to modernise the Fertilizers and Chemicals Travancore Ltd. unit at Udyog Mandal in Kerala to meet the growing demand of fertilizers.	Shri V.S. Vijayaraghavan		
20	Need to review India's defence preparedness in view of the apprehension of Pakistan becoming a nuclear power.	Shri Somnath Rath		
21	Need to set up a T.V. Centre at Keonjhergarh, Orissa.	Shri Hariar Soren		
22	Need to stop the proposed auctioning of Modern Rice Mills by the Food Corporation of India.	Dr. A Kalanidhi	25-7-1985	0 10
23	Need to construct two lane bridge on National Highway No. 9 at Maniyeru river near Kesara Village in Krishna district.	Shri V. Sobhanadreeswara Rao		
24	Drought and famine conditions in Uttar Pradesh—need to provide immediate adequate financial assistance to the State Government.	Shri Hariash Rawat		
25	Need to render adequate financial assistance to the State Government of Madhya Pradesh to provide relief to the drought affected people.	Shri Pratapsinh Baghel		
26	Non-availability of adequate quantities of food-stuffs in F.C.I. depots in Madhya Pradesh and need to allow the State Civil Supplies Corporation to take up distribution of food-stuffs and sugar.	Shri K.N. Pradhan		
27	Need to provide assistance to State Government of Himachal Pradesh to meet the situation caused by drought, fire etc.	Shri K.D. Sultanpuri	29-7-1985	0 05
28	Need to examine the feasibility of drilling two in-well bores in existing wells to overcome the shortage of water for irrigation in Andhra Pradesh.	Shri K. Ramachandra Reddy		
29	Need to direct Agricultural Research Wing to devise ways to save paddy crops from floods by developing seedlings which can withstand floods.	Dr. K.G. Adyodi		

1	2	3	4	5
				H. M.
30	Need to set up a T.V. Relay Centre in Yavatmal District of Maharashtra.	Shri Uttamrao Patil		
31	Levy of consignment tax—need to bring a Bill in the current session of Parliament.	Shri Satyagopal Mishra		
32	Need to set up a T.V. Centre at Basti in Uttar Pradesh.	Dr. Chandra Shekhar Tripathi		
33	Need to declare Trivandrum Aerodrome as an International Airport.	Shri T. Basheer		
34	Need to change the timings of trains running between Tumkur and Bangalore due to introduction of five day week.	Shri G. S. Basavaraju		
35	Need to improve telephone services in Bihar and Provide automatic exchanges at Begusarai and Barauni.	Prof. Chandra Bhanu Devi		
36	Need to introduce legislation Providing ownership rights to tenants by duly compensating the landlords.	Shri Murli Deora	30-7-1985	0 14
37	Drought and unemployment condition in Kolar district of Karnataka need to set up electronic industries there to provide relief to the people.	Dr. V. Venkatesh		
38	Need to impose total ban on the export of human skeletons.	Shri Vijay Kumar Yadav		
39	Need to set up a Regional Office of the State Bank of India at Calicut.	Shri Mullappally Ramachandran		
40	Need to set up a T.V. transmitter to Hasan in Karnataka and to telecast Programmes in Kannada via INSAT network.	Smt. Basavarajeswari		
41	Need to give financial assistance under Rural Development Programme to the shepherds who lost their sheep in floods in Andhra Pradesh.	Shri C. Janga Reddy		
42	Need to lift ban imposed on recruitment in Posts and Telegraphs and other Government offices for operational purposes.	Prof. Narain Chand Parashar	1-8-1985	0 08
43	Need to take-over Ashok Paper Mills in Darbhanga District, Bihar.	Shri Ram Bhagat Paswan		

1	2	3	4	5
				H. M.
44	Need to sanction a special project for drinking water, based on the sub-soil water on Sahabi river to provide drinking water to Alwar town and some other areas of Rajasthan.	Shri Ram Singh Yadav		
45	Need to provide adequate financial assistance during Seventh Plan for providing drinking water and irrigation facilities in Barmer and Jalore Districts of Rajasthan.	Shri Virdhi Chander Jain		
46	Need to take necessary steps to save Rajasthan particularly Kota from the dangers of environmental pollution.	Prof. (Mrs.) Nirmala Kumari Shaktawat		
47	Need to take up renovation of Inter-State Orissa Coast Canal in the Seventh Plan period on priority basis.	Shri Chintamani Jena		
48	Need to take steps on opening of J & K Rayon Factory at Kanpur.	Shri Madan Pandey		
49	Need to rename Port Blair as 'Savarkar Dham' as a tribute to Shri Savarkar.	Dr. Chandra Shekhar Tripathi		
50	Need to set up Grape Research Centre at Hyderabad and also to establish wine Industry there during the Seventh Plan.	Shri V. Sobanadreeswara Rao	5-8-1985	o 10
51	Need to redirect Assam Mail and to run A.T. Mail, Valsali Express and Haldibari Express via Siliguri Junction in the larger interest of people of North Bengal.	Shri Ananda Pathak		
52	Theft of postal articles and registered letters in Ajmer—need to take necessary steps to check malpractices.	Shri Shanti Dhariwal		
53	Need to ensure supply of good quality coal to small scale industries located in Aligarh, by the Railways.	Smt. Usha Rani Tomar		
54	Need to lay a new railway line along Indira Canal.	Shri Birbal		
55	Need for effective steps to save Mungher and Begusarai in Bihar from the fury of floods every year.	Smt. Krishna Sahi		

1	2	3	4	5
				H. M.
56	Need to take necessary measures to promote tourism in Jammu and Kashmir.	Prof. Saif-ud-Din Soz		
57	Need to take effective steps to ban manufacturing and testing of all nuclear weapons to achieve complete disarmament in the world.	Shri K. Ramaswamy		
58	Need for early completion of the new railway line from Manikpur to Belapur and to provide sufficient funds therefor.	Shri S.G. Gholap	6-8-1985	o 13
59	Need to take steps to boost the export of Madhubani paintings to U.S.A., Canada, France etc. and also to promote export of other handicrafts of Mithila region.	Dr. G.S. Rajhans		
60	Need for regular checking of lamp posts and underground cables to detect broken live wires and prevent electrocution.	Smt. Kishori Sinha		
61	Need for central intervention in implementation of the Telugu-Ganga Water Project so as to provide Water for irrigation in Rayachoti area of Andhra Pradesh.	Shri K. Ramachandra Reddy		
62	Need to set up a "Mandi" and to make adequate arrangements for export of mangoes from Malihabad Tehsil of Unnao District in Uttar Pradesh.	Shri Jagannath Prasad		
63	Need to revise the norms to compensate states like Kerala for losses suffered due to natural calamities.	Dr. K.G. Adiyodi		
64	Need to provide central assistance to the tune of Rs. 1000 crores to the Government of Maharashtra for development of Bombay city during Seventh Plan period.	Prof. Ramakrishna More	7-8-1985	o 14
65	Need to get 10 TMC of Cauvery Water released for Tamil Nadu from Karnataka to save the standing crops in Tanjore and also to resolve pending Cauvery Water dispute.	Shri P. Kolandaivelu		
66	Need to accord sanction to expedite the construction of bye-pass outside Amravati and Badnera towns.	Smt. Usha Choudhary		

1	2	3	4	5
				H. M.
67	Need to set up Rayan yarn or Steel Industry at Garh Charoli in Maharashtra.	Shri Vilas Muttemwar		
68	Need to provide adequate funds and technical assistance to Kerala State for setting up a network of industries based on rubber, cardamom, pepper, coconut etc.	Shri K. Mohandas		
69	Need to provide funds to the State Government of Rajasthan to vigorously implement self-employment programme for educated unemployed youth.	Shri Ram Singh Yadav		
70	Need to provide alternative site for rehabilitation of Adivasis of Bastar District.	Shri Mankuram Sodi		
71	Need to immediately send a team of doctors with anti-TB medicines to Tonk in Rajasthan to cope with the situation caused by spread of T.B. there.	Shri Banwari Lal Bairwa		
72	Need to set up a sports complex at Cannanore in Kerala.	Shri Mullappally Ramachandran	8-8-1985	0 15
73	Need to provide financial assistance and provide drip irrigation facilities and bore-wells to the farmers of Karnataka to save coconut and arecanut crops.	Shri G.S. Basavaraju		
74	Need to reduce recently enhanced air fare between Agartala and Calcutta and to develop infra-structural facilities like telecommunications, railway link and industries for development of the State.	Shri Ajoy Biswas		
75	Need for a Central scheme to save the flood affected people of District Madhubani, Bihar on a permanent basis.	Shri Abdul Hannan Ansari		
76	Need to solve the problems faced by workers employed in Bata Shoe Factory at Faridabad.	Shri Narayan Choubey		
77	Need to start a Vayudoot Service from Hyderabad to Bellary and Raichur.	Smt. Basavarajeswari		
78	Need to make necessary amendments in the Freedom Fighters' Pension Rules for the benefit of ex-servicemen of Indian National Army and Indian Independence League.	Shri Zainul Bashir		

1	2	3	4	5
				H. M.
79	Need to provide Central assistance to drought affected farmers of Balasore and Mayurbhanj districts of Orissa.	Shri Chintamani Jena		
80	Need to take steps for completion of proposed bye-pass for the National Highway in Quilon Town in Kerala during the Seventh Plan.	Shri S. Krishna Kumar		
81	Need to develop Vir Surendra Sai Medical College, Burla, Orissa into a Central Institute of Medical Learning and Treatment.	Shri Sriballav Panigrahi		
82	Need to provide a high power transmitter at Kakinada in Andhra Pradesh.	Shri Gopala Krishna Thota	12-8-1985	o 15
83	Need to entrust the publication of Netaji Subhash Chander Bose's unpublished speeches to the Indian Council of Historical Research.	Shri Saifuddin Chowdhary		
84	Need to release Central assistance for the drought affected areas of Karnataka on an emergency basis.	Dr. V. Venkatesh		
85	Need to take steps to accelerate the pace of work on the upper Pravara Project at Ahmednagar, Maharashtra.	Shri Balasaheb Vikhe Patil		
86	Need to take permanent preventive measures to save North Bihar from the fury of floods every year.	Dr. G.S. Rajhans		
87	Need to set up proposed University for Fisheries in Kerala during the Seventh Plan period.	Shri T. Basheer		
88	Need to rehabilitate the people of Danapur and Nacta Diara areas of Patna District affected by erosion caused by the river Ganga on a piece of land belonging to the N.E. Railway.	Shri C.P. Thakur		
89	Slump in the jute market—need to instruct Jute Corporation of India to buy adequate quantity of jute to build buffer stocks to safeguard the interests of jute growers.	Shri Indrajit Gupta		
90	Need to set up some industrial units in Vidarbha for overall development of the area.	Shri Vilas Muttemwar		

1	2	3	4	5
				H. M.
91	Need to take steps to check the pollution of underground water as well as Ganges water in Bilhaur Tehsil, Kanpur.	Shri Jagdish Awasthi	13-8-85	0 14
92	Need to make arrangement to carry drinking water from Trichy to Dindigul by trains.	Shri K.R. Natarajan		
93	Need to fix minimum price of cotton at Rs. 600/- per quintal and stop the proposed import of cotton.	Shri C. Janga Reddy		
94	Need to take immediate steps for protecting the "Great Indian Bustard" specially the "Sorsan" Bustard sanctuary.	Shri Jujhar Singh		
95	Need to declare seven State roads of Madhya Pradesh as National Highways as recommended by the National Transport Policy Committee.	Kum. Pushpa Devi		
96	Need to differentiate the colours of Dye Ammonia Phosphate and Super-phosphate Crystals.	Dr. Chandra Shekhar Tripathi		
97	Need to give adequate priority to mental health and education during the Seventh Plan.	Smt. Kishori Sinha		
98	Need to set up T.V. Relay Station at Nalgonda.	Shri M. Raghuma Reddy.	14-8-1985	0 13
99	Need to construct railway bridges at Chittooi and Dighaghat and also to start another train between Seevan station in Bihar and Delhi.	Shri Kali Prasad Pandey		
100	Need to provide Central assistance to Madhya Pradesh Government for constructing a pucca bridge over Chan-bal river in District Morena.	Shri Kammodilal Jatav		
101	Need to take steps to place sufficient order for wagons in West Bengal.	Shri Priya Ranjan Das Munsi		
102	Need to give status of Central University to Allahabad University and other old universities in the country.	Shri Zainul Basher		
103	Need to take steps to protect mountains and forest areas of Mirzapur District of Uttar Pradesh from deforestation.	Shri Umakant Mishra		

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104	Need to provide Central assistance to the tune of Rs. 100 crores to Himachal Pradesh Government during 1985 for construction of pucca roads and bridges.	Shri K.D. Sultanpuri		
105	Need to sanction schemes for providing water facilities in Rajasthan, particularly in Barmer, Jaisalmer and Jodhpur, during Seventh Plan.	Shri Viridhi Chander Jain		
106	Need to adopt permanent measures to eradicate famine in chronic drought prone areas.	Shri K. Ramachandra Reddy		
107	Need to withdraw notification and the Bill seeking to withdraw the exemption of excise duty on hand made detergent products in the interest of promoting the growth of small scale industries.	Shri Ajit Kumar Saha	19-8-1985	0 12
108	Need to extend the same benefits to the Educational and Vocational Guidance Counsellors working in various Government schools in Delhi as are provided to all other categories of teachers employed in Government Schools.	Shri K.J. Abbasi		
109	Need to provide more incentives to protection staff employed in Archaeological Survey of India to stop pilferage of archaeological relics.	Shri Digvijay Singh		
110	Need to provide financial assistance of Rs. 50 lakhs by the Central Flood Control Board to save Mandla city of Madhya Pradesh from the fury of floods every year.	Shri M.L. Jhikram		
111	Need to examine the possibility of setting up of a spinning and weaving factory and taking over of tobacco trade to improve the economic conditions of people of Etah and Farrakhabad districts of Uttar Pradesh.	Shri Mohd. Mahfooz-Ali Khan		
112	Need to show live telecast of world famous Car Festival held at Puri every year.	Smt. Jayanti Patnaik	20-8-1985	0 13
113	Need to extend "Lead Bank Scheme" to Community Development Block level for the effective implementation of anti-poverty and self employment programmes in the country.	Prof. Narain Chand Parashar		

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114	Need to provide financial assistance for construction of hostels for Scheduled Castes and Scheduled Tribes male students.	Kum. Pushpa Devi		
115	Need to grant permission to the Cochin Shipyard to place orders for steel etc. for building oil tankers.	Shri V.S. Vijayaraghavan		
116	Need to restore the Kengeri-Bangalore passenger train.	Shri V.S. Krishna Iyer		
117	Need to provide Central assistance to Rajasthan for completion of second phase of World Bank sponsored scheme for irrigation and agricultural development in Kota and Boondi.	Shri Shanti Dhariwal		
118	Need to take measures to ensure speedy trial of cases pending in Supreme Court/High Courts.	Shri Kamal Nath		
119	Need to amend the Bonus Act urgently to raise the upper salary limit for the benefit of workers.	Shri S. Krishna Kumar		
120	Need for immediate reduction in the running time and improvement and upkeep of Katihar-Danapur Express train.	Shri Tariq Anwar		
121	Need for Central assistance to improve drinking water facilities and other civic amenities in Patna.	Shri C.P. Thakur		
122	Need to take steps to make Agra a more attractive tourist centre.	Shri Nihal Singh		
123	Need to impress upon the Andhra Pradesh Government to honour the award given by the Tribunal on Krishna river basin water distribution.	Shri Sharad Dighe	22-8-1985	0 19
124	Need to take measures to stop cow slaughter.	Shri Mool Chand Daga		
125	Need to establish a branch of U.G.C. at Hyderabad with adequate allocation of funds and delegation of powers.	Shri V. Sobhanadreeswara Rao		
126	Need to continue the control of Central Government over the management of the Cauvery Sugars in Pettavaithalai, Tiruchi Distt. Tamil Nadu.	Shri P. Kolen- daivelu		

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- 127 Need to take steps to make legislation governing minimum wages for Bidi workers applicable to workers engaged in the manufacturing chewing tobacco and also to pay better attention to the welfare of women bidi workers. Shri Balasaheb Vikhe Patil
- 128 Need to relax the ban on recruitment and filling up of vacancies in senior posts by promotion and regularisation of all casual/temporary employees. Shri N.V.N. Somu
- 129 Need to take measures during the Seventh Plan period to check large scale drop out of Scheduled Tribes students in the country. Kum. Pushpa Devi
- 130 Need to open a scientific research centre for coconut in Karnataka. Shri .G.S. Basavaraju
- 131 Need to allocate sufficient funds for completion of second and third phases of Banaspani — Jakhpura railway line during Seventh Plan. Shri Harihar Soren
- 132 Need to declare the inland waterways of Kerala as National waterways and also to provide necessary funds for the same. Dr. K.G. Adiyodi
- 133 Need to set up Doo darshan Relay Centre at Hanumangarh in Rajasthan. Shri Birbal
- 134 Need to take up with the Bangladesh Govt. the need to ensure proper treatment of waste water of Darshana Sugar Mills being discharged into Churni river to prevent pollution. Smt. Bibha Ghosh Goswami
- 135 Need to fix remunerative price for sugarcane. Shri V. Sobhanadreeswara Rao
- 136 Need to prepare a twin city development project on both sides of the Ganges to join Howrah with Calcutta and to set up a Howrah Industrial City Development Authority for the purpose. Shri Priya Ranjan Das Munshi
- 137 Need to send a Central medical team to Shahjahanpur, Uttar Pradesh to prevent the spread of diseases like Malaria, Cholera etc. Shri Jitendra Prasad

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138	Need to set up a paper mill or fertilizer factory at Maharaj Ganj in North Bihar to improve the economic conditions of the people.	Shri Krishna Pratap Singh		
139	Need to construct a bridge on "Aik Nallah" near village Arnia, Tehsil Bishnah, Jammu, J. & K.	Shri Janak Raj Gupta		
140	Need to speed up the work of widening National Highway No. 43 which passes over Eastern Ghat mountains in Orissa.	Shri K. Pradhani		
141	Need to take some permanent measures to save the farmers of Bhadrak constituency of Balasore District, Orissa from the fury of recurring floods.	Shri Ananta Prasad Sethi	28-8-1985	o 11
142	Need to formulate a plan for periodical dredging of stream of Hooghly river flowing into the Bay of Bengal through Sunderbans area to ensure smooth flow of water.	Shri Sanat Kumar Mandal		
143	Need to make arrangements to provide power for 24 hours to Aligarh from Narora Atomic Power Project which is under construction.	Smt. Usha Rani Tomar		
144	Need to set up an industry in Public Sector in Warrangal District, Andhra Pradesh to provide employment to its people.	Shri C. Janga Reddy		
145	Need to set up an electronics industry in Patna to improve economic condition of the people.	Shri C.P. Thakur		
146	Need to take preventive steps to check pollution caused by deforestation in Mirzapur district.	Shri Ram Pyare Panika		
147	Need to intervene and save the workers from exploitation by a multi-national company viz., M/s. Brooke Bond India Limited by enforcing the provision of the Wage Board at Ghatkesar.	Dr. G. Vijaya Rama Rao	28-8-1985	o 18
148	Need to construct the road connecting Ramnagar and Chenani Tehsils in Jammu and Kashmir with other parts of the country.	Shri G.L. Dogra		
149	Need to operate Vayudoot service to Kargil in Ladakh region immediately.	Shri P. Namgyal		